

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2019 &**  
**IA NO. 138 OF 2019**

**Dated : 30<sup>th</sup> April , 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Maharashtra Eastern Grid Power Transmission Co. Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

**ORDER**

Objections/reply to IA No. 138 of 2019, if any, may be filed within two weeks i.e. on or before 14.05.2019 with advance copy to the other side.

As agreed by the learned counsel for the parties, list the matter on **20.05.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*Js/ss*

**(Justice Manjula Chellur)**  
**Chairperson**